

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Review Petition (Civil) No.1615/2005 in Civil Appeal No.5041/2005

STATE OF TAMIL NADU
Petitioner (s)

VERSUS

P.A. INAMDAR & ORS.
Respondent (s)

(With office report)

With R.P. (C) No.....D19078/2005 in Civil Appeal No.5041/2005

(With appln.(s) for permission to file review petition and office
report)

Date : 29/11/2005 These Petitions were circulated today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE B.N. AGRAWAL

HON'BLE MR. JUSTICE ARUN KUMAR

HON'BLE MR. JUSTICE G.P. MATHUR

HON'BLE MR. JUSTICE C.K. THAKKER

HON'BLE MR. JUSTICE TARUN CHATTERJEE

HON'BLE MR. JUSTICE P.K. BALASUBRAMANYAN

For Petitioner(s):

By Circulation

For Respondent(s):

UPON perusing the papers, the Court made the following

O R D E R

...D19078/2005 in Permission to file Review Petition (C) No...
C.A. No.5041/2005 is declined.

Review Petition (C) No.1615 of 2005 is dismissed.

yagi] [T.I. Rajput]
Court Master

[V.P. T
Court Maste

[Signed order is placed on the file]

IN THE SUPREME COURT OF INDIA

CIVIL APPELLATE JURISDICTION

REVIEW PETITION (C) NO.1615 OF 2005

IN

CIVIL APPEAL NO.5041 OF 2005

State of Tamil Nadu

...Petitioner(s)

Versus

P.A. Inamdar & Ors.

...Respondent(s)

With R.P. (C) No.....D19078/2005 in C.A. No.5041/2005

O R D E R

Permission to file Review Petition (C) No.....D19078/2005 in C.A. No.5041/2005 is declined.

We have carefully gone through Review Petition (C) No.1615 of 2005. The validity of Tamil Nadu Backward Classes, Scheduled Castes and Scheduled Tribes (Reservation of seats in Educational Institutions and appointment of posts in the services under the State) Act, 1993 (T.N. Act 45 of 1994) has not been gone into in the judgement of which review is sought. In our view, no case is made out to review our judgement dated 12th August, 2005. The review petition is, accordingly, dismissed.

.....CJI.

[Y.K. SABHARWAL]

.....J.

[B.N. AGRAWAL]

.....J.

[ARUN KUMAR]

.....J.

[G.P. MATHUR]

.....J.

[C.K. THAKKER]

.....J.

[TARUN CHATTERJEE]

.....J.

.....

[P.K. BALASUBRAMANYAN]

New Delhi,

November 29, 2005.